

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 6027
TO BE ANSWERED ON 01.04.2026**

CONSTRUCTION OF KOTTAKADAVU ROB

6027. SHRI SHAFI PARAMBIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the proposal for construction of the Kottakadavu Rail Over Bridge (ROB) near Vadakara Railway Station in Kerala has been pending for the last two decades and if so, the details thereof;**
- (b) the reasons for the delay in sanctioning and executing the said project;**
- (c) whether the Government is aware that non-construction of the ROB is causing severe traffic congestion on National Highway-66 and posing safety risks to commuters and if so, the details thereof;**
- (d) whether any technical feasibility study/cost estimate has been prepared for the said project and if so, the present status thereof;**
- (e) whether the Government proposes to sanction and execute the project at the earliest and if so, the details thereof; and**
- (f) the details of the expected timeline for commencement and completion of the said Rail Over Bridge?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): There is a LC No. 211 B (Kottakadavu) at Km 709/200-300 between Tikkotti-Vadakara stations. The work of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for the construction of ROB/RUB at the demanded location has been taken up.

Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its

impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

No. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-26 (Upto Jan'26) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (Upto Jan'26)	14,024 Nos. (including 121 Nos. in the State of Kerala)

As on 01.02.2026, 4,802 Nos. ROBs/ RUBs are sanctioned at cost of ₹ 1,14,196 Cr on Indian Railways including 138 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) are sanctioned at cost of ₹ 4,835 Cr in State of Kerala which are at various stages of planning and execution.

106 Nos. ROBs/RUBs are delayed on account of the State Govt. The details are as under:

S.No.	Reason	ROBs/RUBs (in No.)
1.	Delay in Land Acquisition by State Govt.	38
2.	Finalization of Alignment by State Govt.	63
3.	Law & order/ Public Protest/Court cases etc.	2
4.	Agency yet to be fixed	3

Completion of any ROB/RUB work depends on various factors like, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Further, Railways have taken following measures to expedite the progress of work:

- i. Joint survey with concerned State Govt./Road Owing Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.**
- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.**
- iii. Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.**
